

ORISSA HIGH COURT

FILING REPORT AS ON :08/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31309/2026	BIRENDRA SINGH VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BHAWANIPATNA TOWN /287 /2025 () //	AOR20220000467C202600021
2	D-BLAPL/31315/2026	SUJAN @ BANTY @ SUJALA @ SUJAL NAHAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	SARANAKUL /200 /2025 () //	
3	D-BLAPL/31316/2026	BIJAY KUMAR MAHAPATRA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
4	D-BLAPL/31318/2026	NIMIYA MANDAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /27 /2026 () //	
5	D-BLAPL/31319/2026	UMAKANT SAMANTARAY VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS	SAMBALPUR VIGILANCE /18 /2026 () //	
6	D-BLAPL/31329/2026	MANOJ BHANJA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	MANCHESWAR P.S. /710 /2026 () //	
7	D-BLAPL/31334/2026	KANHA BISOYI@KANHA BISHOYI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR SADAR /544 /2026 () //	AOR20220001631C202600307
8	D-BLAPL/31340/2026	KARTIKA @ KARTIKESWAR NAIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /79 /2024 () //	
9	D-BLAPL/31341/2026	KRISHNARAJ JENA @ BAPUN JENA @ BAPUNU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /15 /2026 () //	
10	D-BLAPL/31346/2026	SUSANTA HARPAL VS STATE OF ODISHA	UMAKANTA BARIK VS	KEGAON /197 /2026 () //	
11	D-BLAPL/31350/2026	SK. NASIM @ BABLU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /457 /2026 () //	

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12	D-BLAPL/31351/2026	REJITI KRISHNA @ R. KRISHNA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GUNUPUR /82 /2023 () //	
13	D-BLAPL/31352/2026	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2024 () //	
14	D-BLAPL/31354/2026	RAJAT BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KHUNTUNI /237 /2026 () //	
15	D-BLAPL/31356/2026	GANESWAR SAHOO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 () //	
16	D-BLAPL/31357/2026	RABINDRA DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	PHIRINGIA /177 /2026 () //	
17	D-BLAPL/31365/2026	ATASHI RANJAN MAJHI@BAPU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	TANGI (KHURDA) /356 /2026 () //	AOR20220000925C202600077
18	D-BLAPL/31368/2026	SWARUP BASU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJPUR /221 /2026 () //	AOR20220001245C202600037
19	D-BLAPL/31370/2026	SARJAN PUTEL@META VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /242 /2026 () //	AOR20220001245C202600038
20	D-BLAPL/31371/2026	BITI ROUT@BIKI ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /242 /2026 () //	AOR20220001245C202600039
21	D-BLAPL/31372/2026	ROHIT BINDANI@BUDHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /194 /2026 () //	AOR20220001245C202600040
22	D-BLAPL/31373/2026	SANJAY NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANGUL TOWN /595 /2026 () //	AOD20240000012C202600314
23	D-BLAPL/31378/2026	MIHIR DIGAL	SURYAKANTA DWIBEDI	PHIRINGIA /162 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31380/2026	LACHHAMAN @ LAXMAN GOUDA	AMITAV TRIPATHY	KORAPUT SADAR /55 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31386/2026	SRIKANTA KUMAR NAYAK	AMULYA RATNA PANDA	PHIRINGIA /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31389/2026	CHITIBABU SIRIMA @ SIRAMA	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31393/2026	SUSHANT @ SUSANTA @ SUSANT MENDILI	PRAHALLAD SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31395/2026	MANOJ SETHY @ MANOJ SETHI	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /683 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31396/2026	NARAYAN SINGH RAWAT	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31399/2026	RABINDRANATH SWAIN	DEVASHIS PANDA	BEGUNIAPADA /220 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31402/2026	ANSUMAN PAIKARAY @ ANSUMAN SWAIN @ GUDDURANJAN LENKA	DURANJAN LENKA	SPECIAL CRIME UNIT /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31404/2026	FIROZ KHAN @ FIROJ KHAN	PRAHALLAD SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31407/2026	DULAV NIAL	SITIKANT MISHRA	KOMNA PS /290 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31408/2026	DEIMATI MAJHI @ DEMATI MAJHI	SITIKANT MISHRA	KOMNA PS /290 /2026	
		VS	VS	()	

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35	D-BLAPL/31409/2026	STATE OF ODISHA BIKASH ROUT VS	RAKESH KUMAR ROUTRAY VS	// CHOUDWAR /175 /2025 ()	
36	D-BLAPL/31410/2026	STATE OF ODISHA SUKADEV SUNA VS	MANAS KUMAR CHAND VS	// BAREIPALI /172 /2023 ()	
37	D-BLAPL/31412/2026	STATE OF ODISHA PRAVATI PANDA VS	MANAS KUMAR CHAND VS	// ERASAMA /116 /2026 ()	
38	D-BLAPL/31418/2026	STATE OF ODISHA SURAT @ SURATHA MEHER @ BUTHI VS	SK. ZAFARULLA VS	// JAGDALPUR /53 /2026 ()	
39	D-BLAPL/31422/2026	STATE OF ODISHA SANJEEB @ ROSHAN KROOF VS	DEBASNAN DAS VS	// KANTABANJI /159 /2026 ()	
40	D-BLAPL/31425/2026	STATE OF ODISHA AKSHAYA @ AKSHYA KUMAR JENA VS	TANMAYA KUMAR MOHANTY VS	// NAYAPALLI P.S. /110 /2024 ()	
41	D-BLAPL/31427/2026	STATE OF ODISHA SATYABRATA NAYAK VS	MANOJ KUMAR NAYAK VS	// BASTA /23 /2023 ()	AOR20230000420C202600016
42	D-BLAPL/31428/2026	STATE OF ORISSA BABAJI@SRINIBASH PRADHAN VS	KAJAL SAHOO VS	// AIR FIELD P.S. /45 /2026 ()	AOR20220001613C202600103
43	D-BLAPL/31429/2026	STATE OF ODISHA PRAHALLAD NAIK VS	AMIT KUMAR NATH VS	// JARAPADA /305 /2026 ()	AOR20240000004C202600077
44	D-BLAPL/31431/2026	STATE OF ODISHA DEEPAK KUMAR ROUT VS	SANATAN DAS VS	// KHUNTUNI /72 /2022 ()	AOD20250000022C202600011
45	D-BLAPL/31433/2026	STATE OF ODISHA SUSHIL RAVI SHETTY VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// BARGAON /116 /2026 () //	

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46	D-BLAPL/31434/2026	ROSHAN SANGA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	BARGAON /122 /2026 0 //	
47	D-BLAPL/31437/2026	KHITISH KUMAR MAHANTA @ KSHITISH KUMAR MAHANTA VS STATE OF ODISHA	MAHANTOSH MOHANTA VS STATE OF ODISHA	INFOCITY PS /351 /2024 0 //	
48	D-BLAPL/31438/2026	GULAM HUSSAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	SUNDARGARH SADAR /481 /2026 0 //	
49	D-BLAPL/31441/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SAHASRANSU SOURAV VS STATE OF ODISHA	// 0 //	AOR20220001445C202600239
50	D-BLAPL/31442/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SAHASRANSU SOURAV VS STATE OF ODISHA	// 0 //	AOR20220001445C202600240
51	D-CMAPL/48198/2026	SRIBACHHA PRADHAN VS STATE OF ODISHA	ADV. VS STATE OF ODISHA	// 0 //	
52	D-CMP/48125/2026	ANIL KUMAR SINGH VS PUSPA @ PUSPASHREE KUMARI DEBI	SANTOSH KUMAR SAMANTARAY VS PUSPA @ PUSPASHREE KUMARI DEBI	// 0 //	
53	D-CMP/48134/2026	SUMATI BEHERA VS SATYABHAMA NATH	NIRANJAN PANDA VS SATYABHAMA NATH	// 0 //	
54	D-CMP/48138/2026	BIJAYALAXMI PRUSTY VS BINAPANI PRUSTY	AMIT PRASAD BOSE VS BINAPANI PRUSTY	// 0 //	
55	D-CMP/48142/2026	BIKRAM KAMILA VS TRILOCHAN KAMILA	AMIT PRASAD BOSE VS TRILOCHAN KAMILA	// 0 //	
56	D-CMP/48143/2026	NIRANJAN ACHARYA VS SANATANA ACHARYA	PRASANNA KUMAR SWAIN VS SANATANA ACHARYA	// 0 //	
57	D-CMP/48181/2026	M/S. BHARAT ELECTRICAL ACCESSORIES PVT. LTD. VS BISWAJIT PATNAIK	BISWAJIT PATNAIK VS BISWAJIT PATNAIK	// 0 //	AOR20220001248C202600017

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		VS	VS	0	
		CHHATTISGARH STATE POWER DISTRUBUTION COMPANY LTD.		//	
58	D-CMP/48189/2026	AJAYA KUMAR NAYAK	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		ASHOK KUMAR PANDA		//	
59	D-CMP/48194/2026	CHANDRAMANI BARIK (SINCE DECEASED)	ASUTOSH MOHANTY	//	
		VS	VS	0	
		DIBYASINGHA BARIK		//	
60	D-CMP/48201/2026	SOMANATH SAHOO	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		DHRUBA CHARAN SAHU (DEAD)		//	
61	D-CMP/48212/2026	BANALATA DASH @ DEVI	SIDHARTH PARIDA	//	
		VS	VS	0	
		RABINDRA KUMAR DASH		//	
62	D-CMP/48275/2026	ASHALATA NAYAK	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
		BHAGABAN MOHAPATRA		//	
63	D-CMP/48288/2026	BPN INFRASTRUCTURE PVT LTD	Soubhagya Swain	//	AOR20220001296C202600146
		VS	VS	0	
		ATASI MOHANTY		//	
64	D-CONTC/48126/2026	DHARITRI MAHANTA	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
65	D-CONTC/48139/2026	RAMA CHANDRA PARIDA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
66	D-CONTC/48148/2026	PRADEEP DAS	ADV.	//	
		VS	VS	0	
		DEBASISH PATTNAIK, CHAIRPERSON, CHILD WELFARE COMMITTEE, ANGUL		//	
67	D-CONTC/48151/2026	SUMAN KUMAR ROUTA	ADV.	//	
		VS	VS	0	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
68	D-CONTC/48152/2026	ALEKHA BEHERA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/48179/2026	DR.NOONSAVATH THIRUMALA NAIK, I.A.S RAJASHREE ROUTRAY VS	JAYDEEP PAL VS	// // 0	
70	D-CONTC/48184/2026	RAJENDRA NARAYAN PATI, BRANCH MANAGER, STATE BANK OF INDIA, CUTTACK ABHAYA KUMAR MOHANTY VS	ADV VS	// // 0	AOD20230000737C202600158
71	D-CONTC/48220/2026	USHA PADHEE, ADDITIONAL CHIEF SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., ODISHA SAMIR KUMAR JENA VS	ADV. VS	// // 0	
72	D-CONTC/48230/2026	DR.NOONSAVATH THIRUMALA NAIK, I.A.S SANTOSH KUMAR MOHANTY VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202600159
73	D-CONTC/48232/2026	ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT. CHAKRADHAR ROUT VS	ADV VS	// // 0	AOD20240000586C202600300
74	D-CONTC/48234/2026	YAMINI SARANGI, PRINCIPAL SECRETARY, RURAL DEVELOPMENT (R.D) DEPARTMENT RAJESH MRUDANGIA VS	ADV VS	// // 0	AOD20240000586C202600299
75	D-CONTC/48277/2026	YAMINI SARANGI, PRINCIPAL SECRETARY, RURAL DEVELOPMENT (R.D) DEPARTMENT PRADIP KUMAR DASS VS	ADV. VS	// // 0	
76	D-CRLA/31327/2026	SHIBASIS PARIDA, TAHASILDAR, JATNI, KHORDHA BIKRAM KISHORE DEHURY VS	SHIBANI SHANKAR PRADHAN VS	// VIGILANCE PS (BERHAMPUR) /23 /2023 0	
77	D-CRLA/31335/2026	STATE OF ODISHA(VIG.) SAGAR KUMAR JANA@JENA VS	ASHOK KUMAR SAHOO VS	// Tantiapal Marine /16 /2023 0	AOD20240000557C202600125
78	D-CRLA/31358/2026	STATE OF ODISHA PREMA BEHERA @ GURUBARU VS	SUSHANTA KUMAR JOSHI VS	// BANGOMUNDA /174 /2016 0	
79	D-CRLA/31436/2026	STATE OF ODISHA TAPAS PANDAB VS	HARAPRASAD PANDA VS	// AUL /225 /2026 0	
		STATE OF ODISHA		//	

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80	D-CRLMC/31311/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /156 /2020 () //	
81	D-CRLMC/31324/2026	PRAYAS KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S. BUXIBAZAR /103 /2026 () //	
82	D-CRLMC/31336/2026	BHUBANESWAR PANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /68 /2022 () //	AOR20220001631C202600308
83	D-CRLMC/31337/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /147 /2014 () //	
84	D-CRLMC/31344/2026	BIBHU PRASAD BEHERA VS STATE OF ODISHA	JAYASHREE ROUL VS	MADHUPATNA /154 /2019 () //	
85	D-CRLMC/31345/2026	GOPABANDHU NAYAK VS STATE OF ODISHA	BISHWARANJAN SAHU VS	NAYAGARH /7 /2017 () //	
86	D-CRLMC/31355/2026	SHANTUN KUMAR BAG VS STATE OF ODISHA	AMIT KUMAR SAHU VS	/ /0 () //	
87	D-CRLMC/31374/2026	AJIT KUMAR BEHERA VS DEPUTY COMMISSIONER OF POLICE CUTTACK	MANAS RANJAN BAUG VS	/ / () //	AOR20220002374C202600130
88	D-CRLMC/31375/2026	CHINTAMANI ROUT VS STATE OF ODISHA	GOURI MOHAN RATH VS	BADAGODA P.S. /1 /2026 () //	AOR20220001651C202600002
89	D-CRLMC/31376/2026	AJIT KUMAR BEHERA VS DEPUTY COMMISSSIONER OF POLICE CUTTACK	MANAS RANJAN BAUG VS	/ / () //	AOR20220002374C202600131
90	D-CRLMC/31398/2026	RAJAT KUMAR BEHURA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHANGA /51 /2026 () //	
91	D-CRLMC/31419/2026	ADARSH KUMAR	SIDHARTHA SANKAR RAY (2)	RAYAGADA G.R.P. /76 /2024	

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		STATE OF ODISHA		//	
92	D-CRLMC/31443/2026	KANISTA BHOI	Lambodar Achari	//	AOR20220001311C202600144
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-CRLMP/31312/2026	JITENDRA MALLICK	NIRANJAN PANDA	/ 0	
		VS	VS	0	
		STATE OF ODISHA		//	
94	D-CRLMP/31314/2026	VAZIR SINGH	JITENDRA KUMAR DIGAL	/ 0	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-CRLMP/31320/2026	SURYA KANTA BEHERA	BYOMAKESH TRIPATHY	/ 0	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-CRLMP/31322/2026	MANAS RANJAN MAHANTA	BYOMAKESH TRIPATHY	/ 0	
		VS	VS	0	
		STATE OF ODISHA		//	
97	D-CRLMP/31347/2026	RAJA SUAR	PRADEEPTA KUMAR BEHERA	/ 0	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, PURI		//	
98	D-CRLMP/31366/2026	MANASI NAIK	ADWITIYA SATPATHY	/ 0	
		VS	VS	0	
		STATE OF ODISHA		//	
99	D-CRLMP/31377/2026	NIRANJAN BISWAL	SUKANTA KUMAR NAYAK	/ 0	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-CRLMP/31384/2026	MONALISH DASH	SEJAL NAYAK	/ 0	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-CRLMP/31401/2026	NITYANANDA SUNANI	MANAS KUMAR CHAND	/ 0	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-CRLMP/31406/2026	BIRAJ KUMAR PRADHAN	GYANENDRA KUMAR TRIPATHY	/ 0	
		VS	VS	0	

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103	D-CRLMP/31411/2026	STATE OF ODISHA RABINDRA JENA VS	PRAVASH CHANDRA JENA VS	// / /0 0	
104	D-CRLMP/31423/2026	STATE OF ODISHA CHHOTRAY MURMU VS	SATYABRATA DASH VS	// / /0 0	
105	D-CRLMP/31424/2026	STATE OF ODISHA GOPAL KRUSHNA SAHU VS	PRASANNA KUMAR PANDA VS	// / /0 0	
106	D-CRLMP/31426/2026	MAMATA SAHOO SURESH DALAI VS	AMIT PRASAD BOSE VS	// / /0 0	
107	D-CRLREV/31330/2026	STATE OF ODISHA LIKU BARIK VS	SATYABRATA DASH VS	// / /0 0	
108	D-CRLREV/31338/2026	STATE OF ODISHA Shakti Sankar Boxi VS	Pawan kumar VS	// / / 0	AOR20250000389C202600009
109	D-CRLREV/31440/2026	Monalisha Rath SIDHU MUNDA VS	BISWANATH BEHERA VS	// / / 0	AOR20220003680C202600015
110	D-LAA/48140/2026	STATE OF ODISHA DEPUTY CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, BHUBANESHWAR, SAMBALPUR (SR. PANEL COUNSEL) VS	CHANDAN KUMAR SAMAL VS	// / / 0	
111	D-LAA/48157/2026	SANTOSH SINGH LALU GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESHWAR VS	CHANDAN KUMAR SAMAL VS	// / / 0	
112	D-MACA/48156/2026	PRABHAT KUMAR BISWAL DIPU BARAL VS	RAJAT KUMAR PANDA VS	// / / 0	
113	D-MSA/48158/2026	BISWARANJAN NAYAK SHREE INFRA PROPERTIES PVT.LTD, BBSR VS	LALIT KUMAR MAHARANA VS	// / / 0	
		SECRETARY, REAL ESTATE REGULATORY AUTHORITY, BBSR		//	

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114	D-RPFAM/48145/2026	BHAGYASHREE JALLY VS AMAR PRASAD JALLY	DIPAK RANJAN MISHRA VS	// 0 //	
115	D-RPFAM/48191/2026	CHANDRABATI DASH VS KULAMANI DASH	BHUBANESWAR DASH VS	// 0 //	
116	D-RSA/48168/2026	BASANTI NAYAK VS JHUNU NAYAK	DWARIKA PRASAD MOHANTY VS	// 0 //	
117	D-RSA/48287/2026	SURA MALLIK ALIAS SURU MALIK VS MUKTA TAREI	Dhananjaya Mund VS	// 0 //	AOR20220001492C202600250
118	D-RVWPET/48159/2026	PARBATI HANSDA VS RABINDRA KUMAR DUTTA	AMIT PRASAD BOSE VS	// 0 //	
119	D-WA/48174/2026	M/S. KCS PVT. LTD., BHUBANESWAR VS MECON LTD., JHARKHAND	SOUMYA JYOTI BISWAL VS	// 0 //	
120	D-WA/48175/2026	M/S. KCS PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, BHUBANESWAR VS MECON LTD., JHARKHAND	SOUMYA JYOTI BISWAL VS	// 0 //	
121	D-WA/48180/2026	M/S KCS PVT. LTD., BHUBANESWAR VS MECON LTD., JHARKHAND	SOUMYA JYOTI BISWAL VS	// 0 //	
122	D-WA/48185/2026	CENTRAL BANK OF INDIA VS ISHWAR CHANDRA NAYAK	SUBRAT MISHRA VS	// 0 //	AOR20220001741C202600006
123	D-WA/48186/2026	CENTRAL BANK OF INDIA VS CHITTARANJAN SWAIN	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20260000163C202600089
124	D-WA/48187/2026	CENTRAL BANK OF INDIA VS PRADYUMNA KUMAR MOHANTY	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20260000163C202600090
125	D-WA/48188/2026	M/S. KCS PVT. LTD., BHUBANESWAR	SOUMYA JYOTI BISWAL	//	

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		VS	VS	0	
		MECON LTD., JHARKHAND		//	
126	D-WA/48190/2026	AKRURA KUMAR SETHI	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WA/48195/2026	M/S. KCS PVT. LTD., BHUBANESWAR	SOUMYAJYOTI BISWAL	//	
		VS	VS	0	
		MECON LTD., JHARKHAND		//	
128	D-WA/48203/2026	M/S. KCS PVT. LTD., BHUBANESWAR	SOUMYAJYOTI BISWAL	//	
		VS	VS	0	
		MECON LTD., JHARKHAND		//	
129	D-WA/48206/2026	ADDL CHIEF SECRETARY OF REVENUE AND DISASTERS DEPT	GOVT OF ODISHA	//	LOD20240000172C202600329
		VS	VS	0	
		NABA KUMAR NANDA		//	
130	D-WA/48207/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	GOVT OF ODISHA	//	LOD20240000200C202600332
		VS	VS	0	
		KAJAL KIRAN SAHOO		//	
131	D-WA/48208/2026	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202600356
		VS	VS	0	
		DEBASHIS PANIGRAHI		//	
132	D-WA/48214/2026	M/S. KCS PVT. LTD., BHUBANESWAR	SOUMYAJYOTI BISWAL	//	
		VS	VS	0	
		MECON LTD., JHARKHAND		//	
133	D-WA/48235/2026	PRINCIPAL SECRETARY OF RD DEPT	GOVT OF ODISHA	//	LOD20240000172C202600330
		VS	VS	0	
		ASHOK KUMAR KAR		//	
134	D-WA/48238/2026	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION DEPT	GOVT OF ODISHA	//	LOD20240000200C202600334
		VS	VS	0	
		SAKUNTALA PANIGRAHI		//	
135	D-WP(C)/48127/2026	SCHOOL MANAGING COMMITTEE OF KUNJABIHARISUPERNUMARSCHHOLA, JAJPUR	SUPERNUMARSCHHOLA, JAJPUR	//	
	WP(C)/33183/2026	VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/48128/2026	AMAN KUMAR TANDI @ MANABODH TANDI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

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137	D-WP(C)/48129/2026	STATE OF ODISHA BHUPAT DEWANGAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
138	D-WP(C)/48130/2026 WP(C)/33203/2026	STATE OF ODISHA ORISSA METALIKS PVT.LTD., KOLKATA VS	ALOK RANJAN MOHANTY VS	// // 0	
139	D-WP(C)/48131/2026	STATE OF ODISHA DR.AMIYA KUMAR SWAIN VS	BHUBANANANDA LENKA VS	// // 0	
140	D-WP(C)/48132/2026 WP(C)/33142/2026	THE PRINCIPAL SECY. TO GOVT OF ODISHA, HEALTH AND FAMILY WELFARE DEPT., KHORDHA KUSAL CHANDRA HIAL VS	SUSHANTA KUMAR MISHRA VS	// // 0	
141	D-WP(C)/48133/2026	STATE OF ODISHA DHARANIDHAR BEHERA VS	PRAKASH KUMAR MISHRA VS	// // 0	
142	D-WP(C)/48135/2026	NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), BHUBANESWAR RAJU PRASAD SAHOO VS	SAIBRATA RATH VS	// // 0	
143	D-WP(C)/48136/2026	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	NEELAKANTHA PANDA VS	// // 0	
144	D-WP(C)/48137/2026	STATE OF ODISHA RAJENDRA KUMAR SWAIN VS	SATYAJIT DAS VS	// // 0	
145	D-WP(C)/48141/2026	CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UCO BANK, BHUBANESWAR LAXMAN BEHERA VS	MITHUN KUMAR PRADHAN VS	// // 0	
146	D-WP(C)/48144/2026	STATE OF ODISHA SOUMYA RANJAN PANI VS	DR.NIRANJAN SWAIN VS	// // 0	
147	D-WP(C)/48146/2026	STATE OF ODISHA RASMITA PRADHAN VS	RASHMI KANTA ACHARYA VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/48147/2026	DR.DURGA SHANKAR DASH VS STATE OF ODISHA	TANMAY MISHRA VS VS	// 0 //	
149	D-WP(C)/48149/2026	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS VS	// 0 //	
150	D-WP(C)/48150/2026	RADHASHYAM DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
151	D-WP(C)/48153/2026	SARIKA SWAIN VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
152	D-WP(C)/48154/2026	GOBINDPUR PACS LTD., KENDRAPADA VS STATE OF ODISHA	SAIBRATA RATH VS VS	// 0 //	
153	D-WP(C)/48155/2026	UNION OF INDIA VS JALADHAR BARIK	AJAY KUMAR ROY VS VS	// 0 //	
154	D-WP(C)/48160/2026	SAIBALINI SATAPATHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS VS	// 0 //	AOR20220001616C202600077
155	D-WP(C)/48161/2026	DEBABRATA BISWAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS VS	// 0 //	AOR20220001616C202600078
156	D-WP(C)/48162/2026	DRONACHARYA PADHI VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTMOS, BBSR ZONE	SIDHARTH SHANKAR PADHY VS VS	// 0 //	AOR20220001248C202600016
157	D-WP(C)/48163/2026	KAILASINI ROUTRAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	AOD20240000306C202600170
158	D-WP(C)/48164/2026	BIJAYA MOHANTY VS STATE OF ODISHA	SUBRAT KUMAR DAS VS VS	// 0 //	AOR20220001797C202600030
159	D-WP(C)/48165/2026	AMARESWAR NAYAK	SAMBEET PATTANAYAK	//	AOR20220001591C202600038

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/48166/2026	BIGHNESWAR BASKEY	SAHASRANSU SOURAV	//	AOR20220001445C202600238
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/48167/2026	Singhiji Engineers	SIDHARTH PADHY	//	AOR20220001248C202600020
		VS	VS	0	
		State of Odisha		//	
162	D-WP(C)/48169/2026	AKHAYA KUMAR PRADHAN	DURGESH NARAYAN RATH	//	AOR20220001583C202600315
	WP(C)/33154/2026	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/48170/2026	UMA SHANKAR ROUT	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/48171/2026	MANORANJAN PARIDA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		GRIHUM HOUSING FINANCE LTD., MAHARASHTRA		//	
165	D-WP(C)/48172/2026	PRAVATI PUSAPALAK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/48173/2026	PUSPALATA HARICHANDAN	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/48176/2026	PABITRA KUMAR HARICHANDAN	SATYABHAMA SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/48177/2026	K.SAROJ KUMAR ACHARY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/48178/2026	SUSHANTA KUMAR TRIPATHY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/48182/2026	BRAJA KISHORE MAHARANA	BISWAJIT NAYAK	//	
		VS	VS	0	

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171	D-WP(C)/48183/2026	STATE OF ODISHA PARBATI MOHARANA VS	BISWAJIT NAYAK VS	// // 0	
172	D-WP(C)/48192/2026	STATE OF ODISHA GITANJALI SETHI VS	SEJAL NAYAK VS	// // 0	
173	D-WP(C)/48193/2026	STATE OF ODISHA SANDEEP RANJAN ROUT VS	BHABANI PRASAD MOHANTY VS	// // 0	
174	D-WP(C)/48196/2026	THE COMMISSIONER OF CT AND GST, ODISHA, KATAK PRAVAKAR PANDA VS	UMESH CHANDRA PATNAIK VS	// // 0	
175	D-WP(C)/48197/2026	STATE OF ODISHA SUSHAMA MISHRA VS	BHABANI PRASAD MOHANTY VS	// // 0	
176	D-WP(C)/48199/2026	THE COMMISSIONER OF CT AND GST, ODISHA, KATAK GOURA KRISHNA PRADHAN VS	RAMA CHANDRA JENA VS	// // 0	
177	D-WP(C)/48200/2026	STATE OF ODISHA ROOP CHAND NATHANI VS	BHABANI PRASAD MOHANTY VS	// // 0	
178	D-WP(C)/48202/2026	THE STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, JHARSUGUDA SANJOY MAHANA VS	RAMA CHANDRA JENA VS	// // 0	
179	D-WP(C)/48204/2026	STATE OF ODISHA MANAGING COMMITTEE OF BARAGOUNIAN GRAM VS	RENGHAYATARI HIGH SCHOOL., ANGUL VS	// // 0	
180	D-WP(C)/48205/2026	STATE OF ODISHA MANAGING COMMITTEE OF JAIRAT HIGH SCHOOL, KATRAI, KUNWAR VS	KATRAI, KUNWAR SWAIN VS	// // 0	
181	D-WP(C)/48209/2026	STATE OF ODISHA MANAGING COMMITTEE OF JHARABERENI GRAM VS	PANNA KATMA HIGH SCHOOL., ANGUL VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/48210/2026	MANAGING COMMITTEE OF NILAKANTHAPADA HIGH SCHOOL MAIN VS STATE OF ODISHA	GUSACHODHARI MAIN VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/48211/2026	BIJAY KUMAR BARIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/48213/2026	BRAHMANANDA SAMAL VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS UNION OF INDIA	// 0 //	
185	D-WP(C)/48215/2026	LINGARAJ MAHANTA VS COLLECTOR, SUNDARGARH	SUBHENDU KAR VS COLLECTOR, SUNDARGARH	// 0 //	
186	D-WP(C)/48216/2026	PRAMOD BISWAL @ PRAMOD CHANDRA BISWAL VS STATE OF ODISHA	SUBHENDU KAR VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/48217/2026	M/S ALLIED BRITE (JV), KOLKATA VS UNION OF INDIA	ASISH MISHRA VS UNION OF INDIA	// 0 //	
188	D-WP(C)/48218/2026	SAVAPATI PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/48219/2026	PURNA CHANDRA SIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/48221/2026	TRILOCHAN PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/48222/2026	GORACHAND MOHANTY VS STATE OF ODISHA	JAGANNATH BHUYAN VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/48223/2026	RAMESH CHANDRA SATPATHY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/48224/2026	ARUNA KUMAR SAHOO	HRUDANANDA MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/48225/2026	M/S. L.N.ICE MILL, CUTTACK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		AUTHORIZED OFFICER, INDIAN BANK, ZONAL OFFICE, CUTTACK		//	
195	D-WP(C)/48226/2026	PADMANAV PRADHAN	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/48227/2026	AJAYA KUMAR SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/48228/2026	RAJIB KUMAR PARIDA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/48229/2026	CHANDRA SEKHAR SAHU	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/48231/2026	SURATH KUMAR DASH	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/48233/2026	SUPRIYA SAHOO	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/48236/2026	JANAKALYAN COLLEGE OF NURSING, KENDRAPARA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/48237/2026	SOMANATH BEHERA	GYANA RANJAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/48239/2026	SWAPNESWAR PATTANAIK	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/48240/2026	UTKAL PACKAGING INDUSTRIES	JIBAN JYOTI PRADHAN	//	AOD20230000007C202600004
		VS	VS	0	

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205	D-WP(C)/48241/2026	THE STATE TAX OFFICER, CUTTACK Krupasindhu Jena VS State of Odisha	SIDHARTH PADHY VS	// // 0 //	AOR20220001248C202600022
206	D-WP(C)/48242/2026	CYRUS MOHANTY VS UNION OF INDIA	SK. ZAFARULLA VS	// 0 //	
207	D-WP(C)/48243/2026	SUBASH CHANDRA ROUT VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //	AOD20220004218C202600005
208	D-WP(C)/48244/2026	CHANDRADHWAJ SAHU VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0 //	AOR20220001523C202600149
209	D-WP(C)/48245/2026	AJIT KUMAR RATH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
210	D-WP(C)/48246/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	Sameer Kumar Das VS	// 0 //	AOD20240000338C202600209
211	D-WP(C)/48247/2026	ABHIMANYU NAIK VS STATE OF ODISHA	Sameer Kumar Das VS	// 0 //	AOD20240000338C202600208
212	D-WP(C)/48248/2026	BISWARANJAN PATTANAYAK VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
213	D-WP(C)/48249/2026	SAHADEB ROUT VS STATE OF ODISHA	Sameer Kumar Das VS	// 0 //	AOD20240000338C202600207
214	D-WP(C)/48250/2026	SANJIT KUMAR BARIK VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0 //	AOR20220001523C202600150
215	D-WP(C)/48251/2026	JAGANNATH PADHY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	

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216	D-WP(C)/48252/2026	MANAS RANJAN SAHOO VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0 //	AOR20220001523C202600151
217	D-WP(C)/48253/2026	SUSANTA ROUT VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600232
218	D-WP(C)/48254/2026	SANJAYA KUMAR BHOI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
219	D-WP(C)/48255/2026	KRUSHNA CH SAHOO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //	AOR20220004152C202600025
220	D-WP(C)/48256/2026	Jadunath Saha VS State of Odisha and others	Sandhyarani Pani VS	// 0 //	AOR20230000010C202600160
221	D-WP(C)/48257/2026	WEIGHTRACK INDIA PRIVATE LIMITED VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202600067
222	D-WP(C)/48258/2026	ALAKA SETHY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
223	D-WP(C)/48259/2026	BISWA SHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600171
224	D-WP(C)/48260/2026	SUBHENDRA KUMAR PADHY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
225	D-WP(C)/48261/2026	PRADEEP KUMAR MAJHI VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //	
226	D-WP(C)/48262/2026	WEIGHTRACK VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202600068
227	D-WP(C)/48263/2026	Anil Kumar Khamari	Sandhyarani Pani	//	AOR20230000010C202600161

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		VS	VS	0	
		State of Odisha and others		//	
228	D-WP(C)/48264/2026	KATYAYANI NIRANJANA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/48265/2026	Sanu Padhan	Sandhyarani Pani	//	AOR20230000010C202600162
		VS	VS	0	
		State of Odisha and others		//	
230	D-WP(C)/48266/2026	SATYANARAYAN BEHERA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/48267/2026	RANGE OFFICER, PATNA, KEONJHAR	ADVOCATE GENERAL	//	LOD20240000194C202600357
		VS	VS	0	
		RAHIM ALI KHAN		//	
232	D-WP(C)/48268/2026	BISWAJIT SAHOO	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/48269/2026	MANOJ KUMAR RAUTA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/48270/2026	NIRMALA DAS	Pankaj Kumar Sahoo	//	AOR20240000004C202600076
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/48271/2026	D D ENTERPRISES	Kajal Sahoo	//	AOR20220001613C202600101
		VS	VS	0	
		ASSISTANT COMMISSIONER OF CT AND GST CIRCLE		//	
236	D-WP(C)/48272/2026	BARUNA PRADHAN	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/48273/2026	MOHAMED ALIMAN	Kajal Sahoo	//	AOR20220001613C202600102
		VS	VS	0	
		ASSESSMENT UNIT, INCOME TAX DEPARTMENT		//	
238	D-WP(C)/48274/2026	PRADIP KUMAR SINHA	SANKET KANUNGO	//	
		VS	VS	0	

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239	D-WP(C)/48276/2026	STATE OF ODISHA MAKARDHWAJ @ MAKARDHWAJA SAHU VS	AMIT PRASAD BOSE VS	// // 0	
240	D-WP(C)/48278/2026	STATE OF ODISHA SURJIT KU. MOHANTY VS	ASHOK KUMAR SARANGI VS	// // 0	
241	D-WP(C)/48279/2026	STATE OF ODISHA SOURAJIT MOHANTY VS	ASHOK KUMAR SARANGI VS	// // 0	
242	D-WP(C)/48280/2026	STATE OF ODISHA BIKASH CHANDRA CHOUDHURY VS	GYANA RANJAN SETHI VS	// // 0	
243	D-WP(C)/48281/2026	STATE OF ODISHA PJ MINERALS INTERNATIONAL. PVT.LTD., BHUBANESHWAR VS	SIDHARTHA DAS VS	// // 0	
244	D-WP(C)/48282/2026	STATE OF ODISHA PRASANTA KUMAR JENA VS	SIDHARTHA DAS VS	// // 0	
245	D-WP(C)/48283/2026	STATE OF ODISHA FRANCIS EKKA VS	ASTAMI TANDIA VS	// // 0	
246	D-WP(C)/48284/2026	STATE OF ODISHA SINGARAI BESHRA VS	SIDHARTHA DAS VS	// // 0	
247	D-WP(C)/48285/2026	STATE OF ODISHA SAROJINI PRADHAN VS	BHASKAR CHANDRA PANDA VS	// // 0	
248	D-WP(C)/48286/2026	STATE OF ODISHA CHITTARANJAN KHOSLA VS	DHIREN CHAUDHURY VS	// // 0	
249	D-WP(C)/48289/2026	STATE OF ODISHA DEBENDRA KUMAR BAIDYA VS	TUKUNA KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/48290/2026	SURESH DASH VS STATE OF ODISHA	ALOK KUMAR RANA VS VS	// 0 //	
251	D-WP(C)/48291/2026	BAJRANG LAL YADAV VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS VS	// 0 //	AOR20240001079C202600024
252	D-WP(C)/48292/2026	SAGARIKA DAS VS UNION OF INDIA	Rajjeet Roy VS VS	// 0 //	AOR20220001462C202600103
253	D-WP(C)/48293/2026	BALAKRUSHNA TRIPATHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS VS	// 0 //	
254	D-WP(C)/48294/2026	PRATYUSH KUMAR DANTA VS TAHASILDAR, SONAPUR	SOURAV DAS VS VS	// 0 //	
255	D-WP(C)/48295/2026	SIBA PRASAD MALLICK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS VS	// 0 //	
256	D-WP(C)/48296/2026	SUBHASHREE SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS VS	// 0 //	
257	D-ABLAPL/31310/2026	CHINTAMANI NAYAK VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS VS	// 0 0 //	
258	D-ABLAPL/31313/2026	SANTOSH KUMAR SAHU @ SANTOSH SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS VS	BISOI /238 /2023 0 //	
259	D-ABLAPL/31317/2026	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	GOCHHAPADA /150 /2026 0 //	
260	D-ABLAPL/31321/2026	ITISHRI BEHERA VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS VS	SAMBALPUR VIGILANCE /18 /2026 0 //	
261	D-ABLAPL/31323/2026	LAXMIKANT DAS	BYOMAKESH TRIPATHY	// 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/31325/2026	RANJAN MOHANTY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/31326/2026	RAKESH BEHERA @ PUCHAN	MANOJ KUMAR MALLICK	GOBINDAPUR /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/31328/2026	JAGANNATH DAS @ JAYNATH	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		UNION OF INDIA (RAILWAY DEPT.)		//	
265	D-ABLAPL/31331/2026	AJAYA CHOUDHURY	TANMAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/31332/2026	RUDRA ABHISEK	BISWARANJAN DALAI	BADAGODA P.S. /679 /2026	AOR20220003722C202600190
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/31333/2026	ANKIT RAY	ASIT KUMAR JENA	KALIMELA /219 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/31339/2026	JITU BHAINA @ BHOINA	CHITTA RANJAN MISHRA	MANAMUNDA /165 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/31342/2026	SUKADEV BISWAL	MAHENDRA KUMAR PRADHAN	SINGHADWAR PS /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/31343/2026	LAXMIDHAR UPADHYAYA	MAHENDRA KUMAR PRADHAN	SINGHADWAR PS /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/31348/2026	RAMESH BEHERA @ RAMESH CHANDRA BEHERA	AKSHAYA KUMAR SAHOO	RANPUR /104 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/31349/2026	BILASH @ BIKASH BHOI	AKSHAYA KUMAR SAHOO	BALIPATNA /72 /2026	
		VS	VS	()	

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273	D-ABLAPL/31353/2026	STATE OF ODISHA ANIL BEHERA VS	JUGALA KISHORE PANDA VS	// JARAPADA /455 /2026 ()	
274	D-ABLAPL/31359/2026	STATE OF ODISHA AMIT DAS VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202600129
275	D-ABLAPL/31360/2026	STATE OF ODISHA SK. NIYAZ QUADRI@SK. MUNA VS	PRADEEP KUMAR DAS VS	// PURUNABAZAR /49 /2026 ()	AOR20220001207C202600073
276	D-ABLAPL/31361/2026	STATE OF ODISHA SIPUN DAS@AJIT KUMAR DAS VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202600058
277	D-ABLAPL/31362/2026	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	SURYAKANTA DWIBEDI VS	// DASPALLA /301 /2025 ()	AOR20220001245C202600036
278	D-ABLAPL/31363/2026	STATE OF ODISHA KRUSHNA BARAD@KRUSHNA CHANDRA BARAD VS	SURYAKANTA DWIBEDI VS	// DASPALLA /265 /2026 ()	AOR20220001245C202600041
279	D-ABLAPL/31364/2026	STATE OF ODISHA URMILA MOHANTY VS	SURYAKANTA DASMOHAPATRA VS	// JALESWAR /553 /2026 ()	AOR20220004152C202600024
280	D-ABLAPL/31367/2026	STATE OF ODISHA TUNA BEHERA @ BABU BEHERA VS	JUGALA KISHORE PANDA VS	// ANGUL SADAR PS /510 /2023 ()	
281	D-ABLAPL/31369/2026	STATE OF ODISHA MANORANJAN MOHARANA @ KALIA VS	BALARAM NAYAK VS	// JAGATSINGPUR /684 /2026 ()	
282	D-ABLAPL/31379/2026	STATE OF ODISHA NARASINGHA BAGHA @ BAGH VS	AMITAV TRIPATHY VS	// KORAPUT TOWN /240 /2026 ()	
283	D-ABLAPL/31381/2026	STATE OF ODISHA JITENDRA NAYAK VS	PARSURAM PANDA VS	// BANSADA /156 /2025 ()	
		STATE OF ODISHA		//	

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284	D-ABLAPL/31382/2026	SUBAS ROUT @ SUBASH CH. ROUT VS STATE OF ODISHA	BISWARANJAN SWAIN VS	NARASINGHPUR /262 /2026 () //	
285	D-ABLAPL/31383/2026	TUSARKANTA SAHU VS STATE OF ODISHA	DALIRANI BEHURAY VS	DELANGA /240 /2026 () //	
286	D-ABLAPL/31385/2026	DURGA HEMBRAM VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 () //	
287	D-ABLAPL/31387/2026	SURENDRA BALA VS STATE OF ODISHA	PARSURAM PANDA VS	BANSADA /156 /2025 () //	
288	D-ABLAPL/31388/2026	SK. TAISIM @ KUNAL @ KONO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA PS /437 /2023 () //	
289	D-ABLAPL/31390/2026	SNEHALATA DAS VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MAHILA P.S. BUXIBAZAR /144 /2026 () //	
290	D-ABLAPL/31391/2026	TIKESWAR SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	SUNDARGARH TOWN /473 /2025 () //	
291	D-ABLAPL/31392/2026	RAHIMA BIBI VS STATE OF ODISHA	DIPTANSHU NANDA VS	TIRTOL /422 /2025 () //	
292	D-ABLAPL/31394/2026	SIPU @ SUBRAT KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /615 /2026 () //	
293	D-ABLAPL/31397/2026	BALARAM MUKHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /466 /2025 () //	
294	D-ABLAPL/31400/2026	LILI PRAVA BEHERA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	KENDRAPARA SADAR /493 /2026 () //	
295	D-ABLAPL/31403/2026	PRABHAT KUMAR SAHOO	CHIRANJIB ROUT	KHAMAR /322 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/31405/2026	BISHNU PRADHAN	MANAS KUMAR CHAND	JAJPUR SADAR /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/31413/2026	BHABA SANKAR DAS	PRAVASH CHANDRA JENA	KAMARDA /201 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/31414/2026	SEK SURAJ @ SK. SURAJ	JAGANNATH KAMILA	SORO /737 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/31415/2026	BIJAY MOHANTY	PRAVASH CHANDRA JENA	KHANDAPARA /163 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/31416/2026	BIJAY MOHANTY	PRAVASH CHANDRA JENA	FATEGARH /199 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/31417/2026	PRADEEP KUMAR BAHUBALENDRA @ BAHUBALENDRAN	SANJIB KUMAR BHANJADEO	TOMANDO /420 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/31420/2026	JIBAN @ JIBAN BALLAV PRADHAN	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/31421/2026	DEEPAK KUMAR SAMANTARA	BHABANI SHANKAR DASPARIDA	KHARABEL NAGAR P.S. /592 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/31430/2026	NALINIKANTA MOHANTY	DEEPALI MAHAPATRA	MANCHESWAR P.S. /765 /2026	AOR20260000160C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/31432/2026	TUKUNA NAIK	KULDEEP MOHANTY	ANGUL SADAR PS /649 /2026	AOD20240000012C202600315
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/31435/2026	DULA @ TRILOCHAN GIRI	SATYAJIT MOHAPATRA (2)	KAMARDA /212 /2026	
		VS	VS	()	

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307	D-ABLAPL/31439/2026	STATE OF ODISHA CHANDAN NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /753 /2026 () //	

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MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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